

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 112(ND)2016
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)


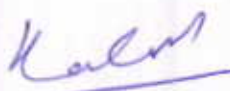
SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2016**

NAME OF THE COMPANY: M/s. Jaipur Investments Ltd.

SECTION OF THE COMPANIES ACT: 58 96


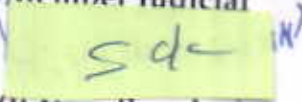
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1	Vaibhav Kashiwal	Adv.	Respondent No. 2 to 6	
2	Kamlesh Jain	Adv	Petitioner	

ORDER

None is present on behalf of the petitioner.

2. Mr. Vaibhav, has put his appearance on behalf of the respondent Directors.
3. Notice be issued to the Registrar of Companies for production of the record pertaining to the Respondent Company.
4. Re-notify on 04.10.2016.


(Ina Malhotra)
Member Judicial

(K. Varadharajan)
Member Judicial